

ITEM NO.1501
(for judgment)

Court 3 (Video Conferencing)

SECTION XVII

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s).3224/2020

EBIX SINGAPORE PTE LTD.

Appellant(s)

VERSUS

COMMITTEE OF CREDITORS OF EDUCOMP
SOLUTIONS LIMITED & ANR.

Respondent(s)

WITH

C.A. No. 3560/2020 (XVII)

C.A. No. 295/2021 (XVII)

Date : 13-09-2021 These appeals were called on for pronouncement
of judgment today.

For Appellant(s)
CA3224

Mr. K.V. Vishwanathan, Sr. Adv,
Mr. Ritin Rai, Sr. Adv.
Mr. Rajat Sehgal, AOR
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Mrs. Vandana Anand, Adv.
Mr. Mandavya Kapoor, Adv
Mr. Karthikeya Jaiswal, Adv.
Ms. Gunjan Jindal, Adv.

CA3560

Mr. Ramji Srinivasan, Sr. Adv.
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Ms. Harimohana N, Adv.
Mr. Ankush Bhardwaj, Adv.
Mr. Shivkrit Raj, Adv.

CA295

Mr. Tirth Nayak, Adv.
Mr. Vinam Gupta, AOR

For Respondent(s)

Mr. Shyam Divan, Sr. Adv.
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Mr. Siddhant Kant, Adv.
Ms. Moulshree Shukla, Adv.
Mr. S. S. Shroff, AOR

Mr. Nakul Dewan, Sr. Adv.
Ms. Pooja Mahajan, Adv.
Mr. Avinash B. Amarnath, AOR
Ms. Mahima Singh, Adv.
Mr. S. Mahajan Adv.

Ms. Neelu Mohan, Adv.

Mr. Nakul Dewan, Sr. Adv.

Mr. Atul Sharma, Adv.

Mr. Abhishek Sharma, Adv.

Ms. Ashly Cherian, Adv

Ms. Anisha Mahajan, Adv

Ms. Harshita Agarwal, Adv.

Mr. Gautam Talukdar, AOR

Mr. V. Giri, Sr. Adv.

Mr. Ashish Rana, AOR

Mr. Anurag Singh, Adv.

Mr. Jayant Mehta, Sr. Adv.

Ms. Sonia Dube, Adv.

Mr. Shatadru Chakraborty, Adv.

Ms. Kanchan Yadav, Adv.

Ms. Surbhi Anand, Adv.

Mr. Surya Kapoor, Adv.

For M/S. Legal Options, AOR

- 1 Hon'ble Dr Justice Dhananjaya Y Chandrachud pronounced the Judgment of the Bench comprising His Lordship and Hon'ble Mr Justice M R Shah,
- 2 In terms of the signed reportable judgment, Civil Appeal Nos 3224 of 2020 and 295 of 2021 are dismissed and Civil Appeal No 3560 of 2020 shall abide by the directions issued by this Court in paragraph 196 of the judgment and is accordingly disposed of.
- 3 Pending application, if any, stands disposed of.

**(SANJAY KUMAR-I)
AR-CUM-PS**

**(SAROJ KUMARI GAUR)
COURT MASTER**

(Signed reportable judgment is placed on the file)